

Name of the Corporate Debtor: S Kumars Nationwide Limited; Date of Commencement of CIRP: 24-04-2018; List of Creditors as on: 23-07-2018

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	100.00				NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	19	75716300000	19	75641200000	98.81	0	75100000	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)	1205	911259375	0	0		0	911259375		Annexure 5
6	Operational creditors (Employees)	51	38839526	35	14098300	0.02	0	24741226	2496030	Annexure 6
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	72	1043422765	33	898229049	1.17	0	145193716	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		1347	77709821666	87	76553527349	100.00	0	1156294317	2496030	